

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 726/252/ND/2018**

**In the matter of:**

Newtech Villa Developers Pvt. Ltd.  
Vs.  
ROC & Another.

....**Appellant**

....**Respondent**

**Under Section: 252**

**Order delivered on 14.08.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Appellant	:	
For the Respondent	:	Ms. Kusum Yadav, Company Prosecutor
For the IT	:	Mr. Raghvendra Singh, Adv. with Mr. Balkishan Ladhanian, Adv.

**ORDER**

Pleadings are complete. Fix it for final hearing on 24.08.2018.

**Sd/-**

Mukesh

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

